NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 70/441/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

Name of the Company:

Lok Prakashan Ltd.

Section of the Companies Act: Section 441 r/w 211(1) and (2) of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

None present for Petitioner.

List the matter on 21.02.2018.

MEMBER JUDICIAL

Dated this the 11th day of January, 2018.

MEMBER JUDICIAL